

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 112

CP No. 44/Chd/J&K/2022

IN THE MATTER OF:

Technikon Constructions Industries Pvt. Ltd.

...Petitioner

Vs.

Registrar of Companies Jammu & Kashmir

....Respondent

Under Section: 252(3) CA 2013

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 23.08.2024.

Sd/-
Court Officer

Pooja
19.07.2024